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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No. 61/2006 In M.A. No.517/2006 O.A. No.3076/2004

New Delhi this the 23rd day of March, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

- Shri Umesh Dutt Sharma S/o Shri Brahma Dutt Sharma, Technical Grade-I.
- 2. Shri Chander Has Tiwari, Technician Grade-I
- Shri Om Prakash Singh,
 S/o Shri Arjun Singh,
 Technician Grade-II.
- Shri Magan Kumar Jain,
 S/o Shri Shyam Babu Jain,
 Technician Grade-II.

-Applicants

(By Advocate: Mrs. Meenu Mainee)

Versus

- Shri N.K. Aggarwal,
 Secretary, Railway Board,
 Rail Bhawan, New Delhi.
- Shri Mahip Kapoor,
 General Manager,
 West Central Railway,
 Jabalpur (M.P.)
- Shri K.K. Atul,
 Divisional Railway Manager
 West Central Railway,
 Kota (Rajasthan).
- Shri R.K. Tiwari,
 Sr. Divisional Elect. Engineer (Elect.)
 Elect. Loco Shed, West Central Railway,
 Tughlakabad, New Delhi.

-Respondents

(By Advocate: Shri Rajinder Khatter)

ORDER (Oral)

Hon'ble Shri V.K.Majotra, Vice Chairman (A)

Learned counsel of respondents has filed a copy of order dated 17,02,2006 in W.P. (C)2222/2006 & CM-1935/2006 and order dated 18,11,2005

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in WP (C) 21625/2005 whereby Tribunal's orders dated 26.08.2005 have been stayed.

- 2. In this view of the matter, learned counsel of the applicant seeks and is allowed to withdraw the petition with liberty to resort to legal proceedings, if necessary as and when Writ Petition is finally decided by the Hon'ble High Court.
- 3. MA-517/2006 also stands disposed of.

(Mrs. Meera Chhibber) Member (J)

(V.K. Majotra) Vice Chairman (A)

CC.